

PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S FREE WORLD EXPORTS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Free World Exports Private Limited
2.	Date of incorporation of corporate debtor	19.03.2004
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai, under the Companies Act, 1956.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51420TN2004PTC052776
5.	Address of the registered office and principal office (if any) of corporate debtor	No.45, 2 nd Floor, 1 st Main Road, Gandhi Nagar, Adyar, Chennai-600 001.
6.	Insolvency commencement date in respect of corporate debtor	08.03.2021 (order dt. 3.2.2021 was sent to IRP through e mail on 8.3.2021)
7.	Estimated date of closure of insolvency resolution process	2.8.2021 (or 4.9.2021 awaiting the order of NCLT)
8.	Name and registration number of the insolvency professional acting as Interim Resolution Professional.	Name: VIJAYAKUMARI NATARAJAN IBBI/IPA-001/IP-P00972/2017-2018/11602
9.	Address and e-mail of the interim resolution professional, as registered with the IBBI	Address:- 1186, 16 th Street, Annanagar West End Colony, Mogappair, Chennai-600050 e-mail: natarajviji@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 1186, 16 th Street, Annanagar West End Colony, Mogappair, Chennai-600050 Email id. freeworldcirp@gmail.com
11.	Last date for submission of claims	22.03.2021.
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	NA

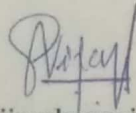
1. Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s Freeworld Exports Private Limited on 3.2.2021.

2. The creditors of M/s Free World Exports Private Limited are hereby called upon to submit their claims with proof on or before 22.03.2021, to the interim resolution professional at the address mentioned against entry No. 10.

3. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional:
Date and Place:


Vijayakumari Natarajan
09.03.2021, Chennai.

Mrs. Vijayakumari Natarajan, B.Sc., B.L.
Advocate / ADR Neutral /
Insolvency Resolution Professional,
No.1186, Annanagar West End Colony,
16th Street, Mogappair, Chennai - 600 050.